

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 030.

Misc. Application No. 110 of 95 in

Dated: 21 MAR 1995

APPLICATION NO. 457 of 1994 and 520 of 1994.

APPLICANTS: Secretary, Ministry of Defence, New Delhi and other.,

V/S,

RESPONDENTS: Sri.S.Kadirvelu and V.Prasanna Rao,

To

1. Sri.G.Shanthappa, Addl.C.G.S.C.
High Court Bldg, Bangalore-1.
2. Sri.A.V.Srinivasan Advocate,
No.107, Upstairs, Gandhi Bazaar,
Basavanagudi, Bangalore-4.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 09-03-1995.

Issued on
21/03/95

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

MA NO. 110/95 W. O A 4574520/94
S. Kadirvelu & anr vs Secretary MCA Defence & MCA

Date	Office Notes	Orders of Tribunal
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(PKJ)ve / (TVR) MCA

9.3.1995.

Heard both sides. Further extension of time granted by one month. No further extension.

Sd/-

MCA

Sd/-

ve.



TRUE COPY

[Handwritten Signature]
4/4/95

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

MA NO. 110/95 W. O. A 4574520/94

Sri. S. Kadirvelu & anr vs Secretary MCA Defence & others

Date	Office Notes	Orders of Tribunal
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MCA

Sd/-

ve.
ve.



TRUE COPY

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 11 NOV 1994

APPLICATION NO: MA 491/94

APPLICANTS:- Secy, M/o Defence, N. Delhi & 4 m
V/S. (in OA 457/94 & 520/94)

RESPONDENTS:- S. Kadirevelu & anr.

- T.
1. Shri. G. Shante ppa
Addl. C.G.S.C
High Court Bldg
Bangalore - 1
 2. Shri. A.V. Srinivas.
Advocate
107, (upstairs), Gandhi Bazaar,
Basavanagudi,
Bangalore - 560004.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

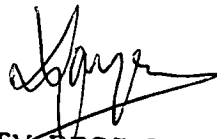
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Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER/~~ passed by this Tribunal in the above
mentioned application(s) on 10th November 1994

Issued on

11/11/94




DEPUTY REGISTRAR
JUDICIAL BRANCHES.

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

MA 491/94

Application No. 457 & 520/94 of 1994

ORDER SHEET (contd)
Shri. Kadivarachan Law VS. Secy, M/o Defence & 4 ms.

Date	Office Notes	Orders of Tribunal
		VR (MA)/ANV (MJ) 10.11.94 MA 491/94 seeking extension of time for a period of three months from 11.11.94 is allowed in view of pendency of RA. M(J) <i>Solr</i> 10/11/94 M(A) <i>Solr</i>  TRUE COPY <i>[Signature]</i> 10/11/94 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore

In the Central Administrative Tribunal
Bangalore Bench

Secy. M/o. Defence N. Delhi & or. *Y. S. Kadiyvelu*

REVIEW Application No. *99* of 1994 *& 100/94*

ORDER SHEET (contd) *CA No 457/94 & 520/94*

Date	Office Notes	Orders of Tribunal
		<i>PKSVCTVRMA</i> <i>25/11/94</i> <i>ORDER</i> <i>Heard</i> <i>No grounds</i> <i>RAs rejected</i> <i>Sd- Member(A) Vice Chairman</i> <i>Sd-</i> <i>[Signature]</i> <i>16/12/94</i> <i>Section Officer</i> <i>Central Administrative Tribunal</i> <i>Bangalore Bench</i> <i>Bangalore</i>